

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
C.P.(CAA)/14(AHM)2024
in
CA(CAA)/64(AHM)2023

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Arcelormittal Nippon Steel India Limited

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Raheel Patel,
Adv. a.w Mr. Aalay Shah, Adv.
For the Income Tax : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.
For the RD : Mr. Shiv Pal Singh
For the RoC : Ms. Rupa Sutar, Dy. Roc

ORDER

RD submitted that they have filed report but not received the copy of reply from the applicant.

List for further consideration on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)